

SHRIMATI SUSHILA ROHATGI: For Punjab as a whole there are about 78 schemes.

MR. SPEAKER: He is asking a specific question about commercial banks whereas you are going to other points.

SHRI RAGHUNANDAN LAL BHATIA: I was asking about Amritsar, Ferozepur and Gurdaspur.

SHRIMATI SUSHILA ROHATGI: I was giving the information for Punjab as a whole but not for particular districts. So far as these areas are concerned, I shall collect the information, besides what has been furnished in the statement. These are border areas where the crops were damaged. So, a study team had gone through the overdues of cooperatives, and some analysis had been made. The Study team recommended the amendment of the Reserve Bank of India Act in this connection so that these things, which do not really come under the category of natural calamity, will also be eligible for receiving assistance.

MR. SPEAKER: Except for the Indo-Pak wars there are no other calamities there.

श्री भानुसिंह भौरा : स्पीकर साहब, मैं आपके जरिए से मिनिस्टर साहब से जानना चाहता हूँ कि एग््रीकल्चरल रिफाइनन्स कार्पोरेशन की जो एक्टिविटीज है वह इसलिए है कि साधारण किसान को उसका फायदा पहुंचे तो क्या आपने कोई ऐसे स्टेप्स लिए हैं जिससे ग्राम-लोगों को पता चल सके कि यह स्कीम क्या है ? असल में होता यह है कि ऊपर के लोग यह सुविधाएं ले जाते हैं और नीचे के जो साधारण किसान हैं उनको इससे कोई फायदा नहीं पहुंचता है तो उन साधारण किसानों तक इसका फायदा पहुंचाने के लिए आपका क्या प्रोग्राम है और इसके लिए आपने कौन-कौन से स्टेप्स लिए हैं ?

श्रीमती सुशीला रोहतगी : माननीय सदस्य ने बहुत अच्छा प्रश्न उठाया है। वास्तविकता यह है कि जितने कार्य ए० भार० सी० के माध्यम से हो रहे हैं उनके लिए अभी धोर भी ज्यादा प्रचार और प्रसार की आवश्यकता है। फिर भी जो काम हो रहा है वह धीरे धीरे परकोलेट कर रहा। उसमें सुधार की आवश्यकता अवश्य है।

Arrest of officers of R.B.I. engaged in re-circulation of soiled Notes of 100 rupees denomination

*481. **SHRI R. S. PANDEY:** Will the Minister of FINANCE be pleased to state:

(a) whether some officers of Reserve Bank of India have been arrested for their involvement with the activities of a gang engaged in re-circulation of soiled notes of 100 rupee denomination;

(b) if so, the names of the arrested persons; and

(c) the modus operandi of this gang?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). One Shri N. C. Jain a Coin-Note Examiner of the Reserve Bank of India on whose person a punched Rs. 100 Note was found on the 27th June, 1974 was arrested by the Police. Shri Jain has been placed under suspension pending further investigation of the circumstances in which he came to be in possession of such a note. The case is being investigated by the Police authorities whose report has not yet become available.

श्री राम सहाय चौधरी : अध्यक्ष जी, मैं आपके माध्यम से मंत्री महोदय से जानना चाहता हूँ कि इन्वेस्टिगेशन जो धन कर रहे हैं वह कितनी जल्दी और कब तक पूरा हो जायेगा और क्या इसी प्रकार का मिलता जुलता केस कहीं और रिपोर्ट पड़ा है ?

SHRI K R GANESH This case was detected only on the 27th June 1974. The investigation is in progress. Police will take some time to complete the investigation.

SHRI R S PANDEY My anxiety is to see that it is not kept in cold storage. That is why I want to know when it will be over.

MR SPEAKER The question hour is over.

SHORT NOTICE QUESTION

Workers of Jamuna Colliery M P
Attacked by Gangsters

SHRI INDRAJIT GUPTA Will the Minister of STEEL AND MINES be pleased to state

(a) whether some striking workers of the Jamuna Colliery in Madhya Pradesh were attacked by armed gangsters hired by the management on the 3rd August, 1974,

(b) whether two workers were killed on the spot and their heads cut off and taken away,

(c) whether the old private-sector management is still in charge of this nationalised coal mine, and

(d) if so, what steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA). (a) It is not a fact that the management had hired gangsters for attacking the workers of Jamuna Colliery who resorted to lightning strike without notice, on 3rd August, 1974. In fact the incident took place on 30-7-1974.

(b) Lives of two workmen of the colliery were lost in the incident whose bodies were found beheaded in the neighbouring forest.

(c) The Jamuna Colliery is a National Coal Development Corporation colliery and was started in 1966. The

question of private sector management being in charge of this mine does not arise.

(d) The whole issue is under investigation by the Madhya Pradesh Government and the State Police authorities.

SHRI INDRAJIT GUPTA We are accustomed to hearing this kind of incident in the private sector collieries in the olden days. But it is really most alarming that such a thing could have taken place in a nationalised colliery. If I had heard him correctly, according to him, the workers went on a lightning strike from 3rd August, I want to know firstly, whether it is not a fact that the workers went on strike not from 3rd August but from 29th July. Secondly, is it not a fact that it was not a lightning strike at all and that the reason is, for the last seven years, the management of this colliery has been refusing to implement the award of the Central Wage Board for the mining industry which had laid down that the load and lift allowances paid to the leaders should be counted as part of the basic wages for computation of bonus? For seven years, is it not a fact, the Union there, the AITUC Union, has been agitating for implementation of this award and every time the State Government and the Labour Commissioner have given their finding in favour of the workers, even then the management for seven years has refused to implement it? Only after that, the workers who were driven to desperation went on strike on the 29th July. So, it was not a lightning strike by any means.

I want to know whether it is a fact that after the strike began, the Area Manager of this group of collieries, the Kothma Group, by name one Mr Sen Gupta sent from the neighbouring colliery for the services of this notorious man called Azhar Ali, who is very well known in that area, a notorious bad character and a goonda who has armed gangsters at